190

- (i) There is no proposal to restructure-the works of Directorate of Horticulture as there is no overlapping of jurisdiction in the present set up.
- (ii) Yes, Sir. The works of Mausam Ehawan are in the process of being handed over shortly to the concerned Zone in the C.P.W.D.
- (iii) The works in Indraprastha Estates have already been handed over to the concerned Zone.

#### Constructon of Flats for Retired MPs

- 4189. SHRI S. S. SURJEWALA: Will the Minister of URBAN DEVELOP MENT be pleased to state:
- (a) whether Government propose to construct houses/Government houses or flats built through societies for the residential use of retired Members of Parliament, at Delhi; and
- (b) if so, what are the plans, if not, what is the view point of Government on providing accommodation for MPs, ex-MPs in the national capital?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON): (a) and (b) No such proposal is under the consideration of the Government.

### Migration of Rural People to Urban Areas

- 4190. SHRI BHUPINDER SINGH MANN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) what is the number and details of rural people migrating to urban areas each year in search of livelihood during the last three years;
- (b) what basic amenities are provided to them in these areas;
- (c) what are the reasons for such migration; and
- (d) what steps have been taken or proposed to be taken to curb this trend?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-IOPMENT SHRIP. K. THUNGON:

- (a) According to 1981 Census, 33.44 million people were enumerated in urban areas of India whose place of last residence was in rural areas i.e. who were rural urban migrants. Data of 1991 Census pertaining to migration has not been published so far.
- (b) To the extent possible within the outlays available basic amenities are provided in slum localities which are generally the places where migrants. The amenities include : drinking water. low cost sanitation, approach and internal roads.

street lighting, pre-school/primary education, primary health care, etc. Various schemes. such as Urban Basic Services for the Poor (UBSP), Nehru Rozgar Yojna (NRY), Low Cost Sanitation for Liberation of Scavengers (LCS), Economical Weaker Section Housing (EWSH) and Environmental Improvement of Urban Slums (EIUS) are under implementation in urban areas to provide basic amenities and other support services including employment to the urban, poor including migrants.

- (c) The reasons for such migration are mostly socio-economic: in search of better job opportunities and better living and out of desparate rural living conditions. The other reasons are political, communal disturbance, education, marriage, etc.
- (d) The Eighth Five Year Plan envisages a two pronged strategy to tackle the problem of migration particularly into the metropolitan cities. Firstly, implementing programmes for generating more employment opportunities and creation of better facilities in the rural areas by implementing schemes like Intergrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Development of Women and Children in the Rural Areas (DWCRA) and Accelerated Rural Water Supply Programmes (ARWSP). These schemes are implemented by the Ministry of Rural Development. Secondly, by giving greater emphasis on the development of infrastructure on small and medium towns for creating more employment opportunities and erowth potential under the Scheme of Intearated Development of Small and Medium Towns (IDSMT). IDSMT Scheme is implemented by Ministry of Urban Development.

## मृतपूर्व मंत्रियों और मृतपूर्व संसद् सदस्यों पर बकाया राजि

- 4191. श्री शंकर दयाद सिंह: क्या सहरी विकास मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि अनेक भूनपूर्व मंत्री सथा भूतपूर्व संसद सदस्य अभी भी सरकारी आवास में रह रहे हैं जिन्हें उक्त आवास खार्का वरने का नोटिस पहले ही भेजा जा चका है; और
- (ख) यदि हाँ, तो इस सम्बन्ध में ब्योरा क्या है तथा गैर-कामूनी तौर पर रह रहे व्यक्तियों के नाम क्या है तथा उनमें से प्रत्येक पर किराये की किन्नी-कितनी राणि बकाया है ?

शहरी विकास राज्य मंत्री (श्री पी० के० बूंगन): (क) और (ख) पूर्व मंत्रियों और सांसदों जो, अभी भी साधारण पूल वास में रह रहे है तथा उन पर बकाया देय राशि के ब्योरै विवरण में दिये गये हैं। (श्रीचे वैक्सि)

ं विवरण					
 क∘सं	० नाम	निवास संख्या	•	31-3-94 को बकाया देव	अभ्युक्ति
	_			रुपये	
1	स्व० श्री भाग्ये गोवधंन क परिवार	r 19, बी <b>ंडी</b> श्मार्ग	30 <b>-9</b> -93	27,81,957	वेदबाली कार्रवाई आरम्भ कर दी गयी है ।
2	स्व॰ श्रीदरकारासिंह क्ष परिवार	9, हुष्य मैतन मार्ग	11-5-90	14,53,381	बेदखाली आदेश आरी कर कर दिए गये हैं। किराया बसूली कार्रवाई आरम्भ कर दी गयी है।
3	पंडीत रिव शंकर .	95, लोबी इस्टेट	11-6-92	2,45,365	आवास को रखे रहने का अनुरोध प्राप्त हुआ है ।
4	श्रीवी०पी०साठे .	9, कृष्ण क्षेत्रन मार्ग	20-6=91	13,40,635	भारतीय सांस्कृतिक संघ परिषद के अध्यक्ष की हैसि- यत से मकान रखे रहने हेतु अनुरोध प्राप्त हुआ है ।
5	श्री त्ररद पदार .	5, স্থানবস্থ	3-10-93	2,43,783	मकान आगे और रखे रहने का अनुरोध प्राप्त हुआ है।
6	भी एच०के०एल० सगत .	34, पृथ्वीराज रोड़	20-6-93	5,47,697	वही

# Allotment to M.P. Pool Bungalow/Flats to Government Officers

4192. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the Minister of URBAN DEVE-LOPMENT be pleased *to* state :

- (a) what are the names and designations of the Government officers to whom bungalow/flats transferred from MP's Pool have been allotted during the last three years
- (b) what are the reasons for which these officers have been allotted such accommodations on priority basis whereas the Members of Parliament have been urging and deprived of allotment accommodations? of

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON): (a) No. bungalow/flat transferred from MP's

- Pool has been allotted to Government Officers during the last three years unless a bungalow/flat has been given back to MP's pool in lieu thereof.
  - (b) Does not arise.

## DDA's proposal to associate private builders in construction of Flats

4193. SHRIMATI SUSHMA SWA-RAJ:

PROF. VIJAY KUMAR MAL-HOTRA:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state :

- (a) whether Government have received any proposal from the DDA to associate private builders for the speedy development of land allotted to the group housing societies and for the construction of flats for the registrants under the New Pattern Scheme of 1979; and
- (b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON):

(a) No bungalow/flat transferred from has been received from Delhi Development

Authority.

(b) The proposal submitted by DDA envisages private sector involvement in